

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s).38085/2025

[Arising out of impugned final judgment and order dated 04-07-2025 in CRA No. 3311/2021 04-07-2025 in CRA No. 3315/2021 04-07-2025 in CRA No. 3574/2021 04-07-2025 in CRA No. 3671/2021 04-07-2025 in CRA No. 4152/2021 passed by the High Court of Judicature at Allahabad]

SIDDHARTH TIWARI

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

FOR ADMISSION

IA No. 168439/2025 - EXEMPTION FROM FILING O.T.

IA No. 168438/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Date : 25-07-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UJJAL BHUYAN

HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Petitioner(s) : Mr. Girijesh Pandey, Adv.
Ms. Alpana Pandey, Adv.
Mr. Sohan Lal Adak, Adv.
Mr. Avanish Pandey, Adv.
Mr. Kanhaiya Kumar, Adv.
Mr. Sriram P., AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

At request of learned counsel for the petitioner, list the matter on 01.08.2025.

(KRITIKA TIWARI)
SENIOR PERSONAL ASSISTANT

(AKSHAY KUMAR BHORIA)
COURT MASTER (NSH)